

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA 828 of 2020 in CP(IB) 17 of 2019

IA 877 of 2020

IA 878 of 2020

Coram: **MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)**
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2021**

Name of the Company:

Union Bank of India

V/s

Greendiamz Biotech Ltd

Section:

43,44,45,50 & 60(5)(C)/18 r. 22 & 25 & 60(5)/33(1),33(2),34(1)/7 of the
Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Arjun Sheth appeared for the RP. Learned Counsel Mr. Prashant Patel appeared for the R-1 in IA No. 828 of 2020. Learned Counsel Ms. Nalini Lodha appeared for the Applicant in IA No. 878 of 2020. Learned Counsel Mr. Jaimin Dave appeared for IA No. 877 of 2020.

IA No. 828 of 2020 is filed under Section 43,44,45,50 of IBC , 2016.

Learned Counsel for the R-1 requested for some time to file reply.

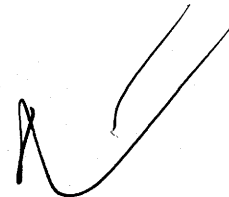
The permission is granted. It is to be file within two weeks by serving an advance copy to the other side.

IA No. 877 of 2020 is filed by Chandreshbhai C Shah.

Learned Counsel for the applicant submitted that since the Authority directs to file suit for eviction against him he seeks permission to withdraw.

The permission for withdrawal is granted.

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In view of this, IA No. 877 of 2020 stands disposed of as withdrawn.

IA No. 878 of 2020 is filed by the RP for passing of an order of liquidation.

Learned Counsel for the RP seeks some time to file requisite resolutions. It is to be file within one week.

The matter to appear on 23.03.2021 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 3rd day of March, 2021.